

**Shri Humayun Kabir:** My hon. friend has himself complained about unemployment also occasionally. The two cannot go together.

**Mr. Deputy-Speaker:** They go side by side.

**Shri T. B. Vittal Rao:** The hon. Minister says that I have complained about unemployment among engineering graduates. I have not at any time made any such complaint. Might be some of my colleagues. I know the position very well. I am interested in the development of these institutions. The question list would clearly show how many questions on this matter I have tabled.

**Mr. Deputy-Speaker:** Both things could co-exist.

**Shri T. B. Vittal Rao:** Supposing there is demand for an engineering graduate. He may perhaps demand a little more than what is offered by the management. That way there may be a little unemployment. But today, wherever we go, whether it is the Indian Telephone Industries or any other industrial undertaking, the usual cry we hear is inadequate supply of technical people. The same is the case with regard to our steel factories. Only yesterday I was reading the proceedings of the All India Council for Technical Education of the Southern Region which clearly shows that there is great shortage of technical hands. To whichever mine you go, you hear complaints of shortage of mine managers.

**Mr. Deputy-Speaker:** Is the hon. Member likely to conclude in two or three minutes?

**Shri T. B. Vittal Rao:** I would take some more time.

**Mr. Deputy-Speaker:** He will continue on the next day. We shall now take up non-official business.

**Shri Humayun Kabir:** When will this Bill be taken up—tomorrow or on Monday?

**Mr. Deputy-Speaker:** Tomorrow.

**Shri T. B. Vittal Rao:** Tomorrow immediately after Question Hour.

14.33 hrs.

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### NINTIETH REPORT

**Shri T. B. Vittal Rao (Khammam):** I beg to move that this House agrees with the Nintieth Report of the Committee on Private Members Bills and Resolutions presented to the House on 21st November 1961.

**Mr. Deputy-Speaker:** The question is:

“That this House agrees with the Nintieth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 21st November 1961.”

*The motion was adopted.*

14.34 hrs.

#### RESOLUTION RE: ASHES OF NETAJI SUBHAS CHANDRA BOSE AND BIPLABI MAHANAYAK RASA BIHARI BASU—contd.

**Mr. Deputy-Speaker:** The House will now resume further discussion of the Resolution moved by Shri Iqbal Singh on the 8th September 1961. Out of one hour allotted for the discussion seven minutes have already been taken up. Sardar Iqbal Singh may continue his speech.

सरदार इकबाल सिंह (फिरोजपुर) :  
जनाब बिप्टी स्पीकर साहब, पिछले इजलास में मैंने जब इस रिजोल्यूशन को मूव किया था तो मैं यह कह रहा था कि नेता जी की और रास बिहारी बाबू की अस्थियों को यहाँ लाया